

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 203  
(IB)-420(ND)/2017

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys

...Applicant

Versus

M/s. Sandeep Axles Pvt. Ltd.

..... Respondent/CD

SECTION

U/s 9 of IBC

Order Delivered on 16.03.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ

HON'BLE MEMBER (J)

SHRI L.N. GUPTA

HON'BLE MEMBER (T)

PRESENT:

For the Applicant/OC

:

Mr. Shivam Mishra, Advocate

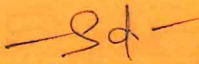
For the Respondent/CD

:

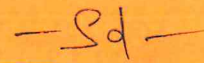
Mr. Avinash Mohapatra, Advocate

ORDER

In view of the Circular dated 15<sup>th</sup> March, 2020, the matter stands adjourned to 20<sup>th</sup> April, 2020.



(L.N. GUPTA)  
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)